

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH: NEW DELHI

RA NO.37/92 IN
OA NO.1343/90

DATE OF ORDER: 10.2.1992.

SHRI ROSHAN LAL KHATRI & OTHERS

...APPLICANTS

VERSUS

UNION OF INDIA & OTHERS

...RESPONDENTS

CORAM:

THE HON'BLE MR. I.K. RASGOTRA, MEMBER (A)

O R D E R

The above Review Application (RA) has been filed, seeking review of our judgement dated 12.12.1991 in OA No.1343/90 Roshan Lal Khatri & 7 Ors. v. U.O.I. & Ors. on the ground that in some similar cases the applicants had been not only allowed refixation of pay taking into account special pay of Rs.35/- but also paid the arrears from the date their juniors were promoted, whereas the above judgement dated 12.12.1991 allows only the notional fixation of pay without payment of arrears.

2. I have considered the matter carefully. The grounds now adduced by the review applicants for seeking review of the judgement had been agitated in the O.A. and reckoned before the delivery of our judgement dated 12.12.1991. The O.A. had been allowed, duly taking note of the reliefs claimed therein and all other relevant factors.

3. The scope of the R.A. lies in a very narrow compass. There is no error apparent on the face of record nor any new evidence which was not available after exercise of due diligence has been brought out meriting review. The grounds now adduced do not fall within the scope of the review as per order XLVII of Code of Civil Procedure.

In **Chandra Kanta & Anr. v. Sheik Habib** AIR 1975 SC 1500 the Hon'ble Supreme Court observed:-

"Once an order has been passed by the Court, a review thereof must be subject to the rules of the game and cannot lightly entertained. A review of a judgement is a serious step and a resort to it is proper only where a glaring omission or patent mistake or grave error has crept in earlier by judicial fallibility. A mere repetition through a different counsel, of the old and overruled ground or minor mistakes of inconsequential import, are obviously insufficient."

The R.A. is accordingly rejected.

I.K. RASGOTRA
(I.K. RASGOTRA)
MEMBER(A)
10.2.92.

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